IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 3582 of 2020

Arshad Ayub … Petitioner

Versus

The State of Jharkhand ⋯ Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Md. Z. Ahmed, Advocate
For the State : Mr. Satish Prasad, Addl. P.P.

Order No.02 Dated- 14.09.2020

Heard the parties through video conferencing.

Learned counsel for the petitioner prays for time.

Prayer for time is allowed.

List this case after a week.

(Anil Kumar Choudhary, J.)

Gunjan-